

XITEM NO.55

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1720/2017  
(Arising out of impugned final judgment and order dated 28/04/2016  
in RP No. 477/2014 passed by the High Court Of Judicature at  
Allahabad, Lucknow Bench)  
STATE OF U.P. AND OTHERS

Petitioner(s)

VERSUS

JAGDAMBIKA PRASAD SHUKLA

Respondent(s)

Date : 23/01/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE ADARSH KUMAR GOEL

HON&#39;BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Vinay Garg,Adv.

Ms. Pallavi Pratap,Adv.

Mr. Deepam Garg,Adv.

For Respondent(s) Mr. Pankaj Kumar Singh,Adv.

Mr. Mukesh Verma,Adv.

Mr. Pawan Kumar Shukla,Adv.

Mr. Yash Pal Dhingra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on Friday i.e. 27 th

January, 2017.

(Madhu Bala)

Court Master

(Veena Khera)

Court Master